

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:923

ANSWERED ON:28.11.2014

REHABILITATION SCHEMES FOR ORPHANS

Patel Shri Devji Mansingram;Singh Shri Ganesh;Singh Shri Sunil Kumar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has any data of orphans living in orphanages across the country attaining having attained adulthood during each of the last three years and current year;
- (b) if so, the details thereof State/UT-wise including Madhya Pradesh, Rajasthan and Jharkhand;
- (c) whether Government has put in place aftercare and rehabilitation scheme for all adolescents above the age of 18 coming out of orphanages across the country;
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): No such data is maintained centrally in the Ministry of Women and Child Development.

(c) & (d): The Government, in the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely Integrated Child Protection Scheme (ICPS), under which financial assistance is provided to State Governments/ UT Administrations for, inter-alia, after care services for such children, to help sustain them during the transition from institutional to independent life. The services include housing facilities, vocational training, help to gain employment, counseling and stipend etc. There is a provision of after care fund for managing the aftercare program which is provided to the State Child Protection Society (SCPS), at the State level.